THE GAUHATI HIGH COURT AT GUWAHATI

[THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH]

No. HCXXXVII-13/2019/17/R.CELL

Date: 18.01.2023

Vacancy position in Grade-III of the Judicial Service under the Gauhati High Court, Guwahati as on 18.01.2023

A] Assam					
Grade	Mode of Recruitment	Sanctioned Strength	Working Strength	Existing Vacancy	Future Vacancy
III	Direct Recruitment	205	169	36 ¹	8 (due to retirement)
					11 (due to promotion)
B] Nagaland				<u> </u>	
Grade	Mode of Recruitment	Sanctioned Strength	Working Strength	Existing Vacancy	Future Vacancy
III	Direct Recruitment	12	7	5	5 (due to promotion)
C] Mizoram			· 	<u></u>	
Grade	Mode of Recruitment	Sanctioned Strength	Working Strength	Existing Vacancy	Future Vacancy
III	Direct Recruitment	34	9	25 ²	1 (due to promotion)
D] Arunacha	l Pradesh				**************************************
Grade	Mode of Recruitment	Sanctioned Strength	Working Strength	Existing Vacancy	Future Vacancy
III	Direct Recruitment	14	12	2 3	6 (due to promotion)

Vide GHC Notification dated 21.12.2022, 22 candidates have been newly selected in Grade-III of AJS who shall fill up 22 vacant posts in Grade-III of AJS upon appointment.

Recruitment for filling up the 2 existing vacant posts in Grade-III of APJS is under process.

Registrar (Vigilance)-cum-

In Charge, Recruitment Cell

Gauhati High Court, Guwahati-01

Vide Notification dated 12.12.2022 issued byGovt. of Mizoram, 7 candidates have been newly selected in Grade-III of MJS who shall fill up 7 vacant posts in Grade-III of MJS upon appointment.